NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/156/2016

NAME OF THE PETITIONER(S)

: Gangotri Textiles Limited

NAME OF THE RESPONDENT(S)

: M/s Jagannath Textile Company Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

SIGNATURE

REPRESENTATION BY WHOM

2. S. Manjula Ders, Adr For KSRA Co company secretarism, for Petitioner SMammer CBE

ORDER

Counsels for both the parties present. Counsel for Petitioner sought further time for filing the rejoinder. At request, time is enlarged. The matter is posted for final hearing. Put up on 22/2/17 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)